

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P.(IB) No.508/KB/2017

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd October 2017, 10.30 A.M

Name of the Company		Small Industries Development Bank of India -Versus- Tirupati Jute Industries Ltd.	
Under Section		7 IBC	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

①	sidhantha Chatterjee	Petitioner	n Seal
②	Nilabja - Seal	}	
	Adv.		
①	Ruby Adak	} For Respondent.	R Adak
	Associate		

ORDER

Ld. Counsel for the petitioner and the respondent are present.

Ld. Counsel for the petitioner sought time for filing copy of the bank statement along with the letters issued by the corporate debtor. Prayer is allowed. Documents may be filed within 7 days.

Ld. Counsel for the respondent has not filed Vakalatnama. She sought leave of the Court for filing Vakalatnama. Prayer is allowed. She may file Vakalatnama within 3 days with a copy in advance to the opposite parties. Thereafter reply may be filed within 3 days.

List on 08/11/2017.

SD

(Jinan K.R.)
Member (J)

SD

(Vijai Pratap Singh)
Member (J)